


CT. C. NO. 39/2019
LT. COL. PRAKASH GOSWAMI V. MOHAMMAD NIZAMUDDIN
& ANR

22.08.2020

Present: Complainant in person.

It is reported by Asst. Ahlmad that file has not been scanned yet. Ahlmad is directed to send a written reminder through whatsapp or email in this regard to the concerned branch.

Put up for scanning of file and further proceedings on
19.09.2020.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
22.08.2020